

The Annual Accounts of all the companies for the year 1980 have not yet become statutorily due and hence information sought for the year 1980 is not available.

(b) The MRTP Commission did not compile a list of inter-connected companies under the control of Tatas and Birlas during 1976.

(c) and (d) This Department is not aware of the basis for the assumption made in this part of the question and, therefore, no comments are possible.

Setting up of Petro-Chemical Complex at Karnataka

9041. SHRI G. Y. KRISHNAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the State of Karnataka has approached the Central Government regarding the proposal for the setting up a petro-chemical complex in that State; and

(b) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) In April, 1980 the Karnataka State Industrial Development Corporation Limited submitted an application for setting up a petro-chemical complex for the manufacture of HDPE, LDPE, PVC, Polypropylene, Polybutadiene etc. The application was rejected in August, 1980.

Criticism for Inviting Multinational Companies for Oil Exploration

9042. SHRI B. V. DESAI:
SHRI JANARDHANA POO-
JARY:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government's proposal to invite multinational

companies for oil exploration has been greatly criticised by the multinational organisation of the Delhi science forum;

(b) if so, whether they have demanded comprehensive energy policy to tackle this problem;

(c) whether it has also been pointed out that the capabilities of indigenous technologies and experts have been ignored by Government;

(d) is it also a fact that they have stated that ONGC which was capable of undertaking any complicated oil exploration operations was being run down in certain quarters;

(e) if so, the reaction of Government; and

(f) to what extent these allegations were made true?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (d) A news item has come to the notice of the Government in this regard.

(e) and (f) The allegations are not correct. There is no question of running down the ONGC or ignoring indigenous capabilities. On the contrary, every possible assistance and encouragement is being given to the ONGC to step up its exploration programme. Government has decided to invite foreign parties for oil exploration in selected areas only in order to supplement the efforts of the ONGC and this decision has been taken in consultation with the ONGC who are fully associated in this work.

Non-availability of Requisite Equipment for Super Thermal Stations

9043. SHRI B. V. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether coal mining development programme linked with the super thermal stations and other major state projects like Obra expansion plan and Chandrapura thermal station is on the verge of collapse because of non-availability of the requisite equipment;

(b) whether coal to these stations will not be supplied on time delaying the power generation programme by at least one year resulting in a colossal loss to the nation;

(c) if so, what are the main reasons for the same;

(d) whether it is because of the assessment of DGTD regarding capability of indigenous units to meet the entire requirements of the coal sector and not alone in equipment imports; and

(e) if so, what action Government have considered to take and has already taken to save the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir. However in Kusmunda and Durgapur coal projects some slippage in respect of delivery of few indigenous equipment has been noticed.

(b) All efforts are being made to supply coal to these power stations as per schedule.

(c) Does not arise.

(d) DGTD has so far allowed import of equipment as and when required after due examination of indigenous capacities.

(e) Does not arise.

Assault on Chairman, DVC

9044. SHRI K. A. SWAMI: Will the Minister of ENERGY be pleased to state:

(a) the details of the reported assault on the Chairman of DVC;

(b) what steps have been taken to enforce better discipline in thermal plants; etc;

(c) whether power production has increased in the last quarter of 1980, as compared to corresponding quarter in 1979; and

(d) the details of half-yearly figures for 1979 and 1980 of power production at DVC?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) On the 1st October, 1980, Chairman, Damodar Valley Corporation, Shri P. C. Luther, was assaulted by agitating DVC workers resulting in injuries on his head, shoulder and leg, as a result of which he had to be hospitalised for five days.

(b) Steps taken by the DVC Management to enforce better discipline in thermal plants include the application of the principle of 'no work no pay' promotion of better industrial relations, intensive tours by officials in fields areas, appointment of high level grievance redressal teams etc.

(c) Yes, Sir. Power generation in the DVC was 1289.5 mKwh in the last quarter of 1980-81 as compared to 1097 mKwh in the corresponding quarter of 1979-80.

(d) The figures of power generation during the second half of the year 1979-80 and second half of year 1980-81 may be seen in Statement.

Statement

	1979-80	1980-81
(Figures in mKwh)		
October . . .	390.85	356
November . . .	334.66	359
December . . .	367.62	407
January . . .	396	353
February . . .	360	401.50
March . . .	341	535.00

Credit of 400 Million Dollars for Fertilizer Project

9045. SHRI B. V. DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether IDA soft loan affiliate of the World bank has approved a credit 400 million dollars for fertilizer projects in India;